



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Tuesday,16th July 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/3673/2015</a>	SMTI. JYOTIKA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.S SAIKIA MS.D GHOSH MR.M BARMAN	GA, ASSAM SC, HEALTH
2	<a href="#">WP(C)/5943/2016</a>	DEBEN THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.I CHOUDHURY MR.A K BARUAH MS.T JINI	GA, ASSAM MR.Y DOLOI(R- 1-4 & 8) MR.B CHAKRABORTY(R-7) SC, PWD (ROADS) MS.P SARMAH R-7 MR.S CHAKRABARTY(R-7) MS.P HAZARIKA(R-7) ADDL. AG, ASSAM
3	<a href="#">WP(C)/3231/2020</a>	ECI-NAYAK (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR S DAS MR K DEKA MR. M SAHEWALLA	SC, RAILWAY
4	<a href="#">WP(C)/3351/2020</a>	RINA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS R P BARUAH	SC, SEC. EDU.
5	<a href="#">WP(C)/3352/2020</a>	SENMELA NAMGHAR SATRA PARICHALANA SAMITTEE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S N ADHYAPAK MS. B DAS	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/5375/2020</a>	ANGSHUMAAN BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA MR. B KHAKHLARY	SR. GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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20)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024



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**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/4904/2017</a>	BINA BHUYAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B HUSSAIN MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM
2	<a href="#">Crl.A./44/2022</a>	JAGABANDHU RAY @ DINABANDHU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
3	<a href="#">WP(C)/3524/2022</a>	AYNAL HOQUE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
4	<a href="#">I.A.(Civil)/987/2024</a> in <a href="#">WP(C)/7321/2022</a>	MAKADDAS ALI LASKAR, <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/7321/2022</a>	MAKADDAS ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)

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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/860/2018</a> in CRP/198/2015	RITU BARUAH <b>Versus</b> ON DEATH OF LT. PRABHAT MAHANTA HIS LEGAL HEIRS, SMTI. MONJULA MAHANTA AND 6 ORS	MR. U SAIKIA	MR. D SARMA MR. F AHMED
	<b>WITH</b> <a href="#">CRP/198/2015</a>	RITU BARUAH <b>Versus</b> PRABHAT MAHANTA	MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA	MR.D SARMAH MR.S K GHOSH MS.F AHMED
2	<a href="#">I.A.(Civil)/771/2020</a> in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR <b>Versus</b> ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	<b>WITH</b> <a href="#">CRP/76/2015</a>	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR <b>Versus</b> KISHORILAL PODDAR	MR.B D DAS MR.H K SARMA MR. P N GOSWAMI MR. D NATH MR. B D DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/772/2020</a> in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR <b>Versus</b> ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/773/2020</a> in CRP/76/2015	THE ASSAM POWER DISTRIBUTION COMPANY LTD. and ANR <b>Versus</b> ON THE DEATH OF KISHORILAL PODDAR HIS LEGAL HEIRS LALIT KUMAR PODDAR AND ANR	MR B D DAS MR H K SARMA MRS R DEKA	

**WITH**  
[I.A.\(Civil\)/774/2020](#)  
**in** CRP/76/2015

THE ASSAM POWER DISTRIBUTION  
COMPANY LTD. and ANR

MR B D DAS  
MR H K SARMA  
MRS R DEKA

**Versus**

ON THE DEATH OF KISHORILAL PODDAR  
HIS LEGAL HEIRS LALIT KUMAR PODDAR  
AND ANR

3 [Tr.P.\(C\)/106/2022](#)

MONJU PASHI

MR. I H LASKAR

**Versus**

CHANDAN PASHI

MR. P K DEKA

4 [I.A.\(Civil\)/1320/2022](#)

BIPUL GATIRI

MR. R. KARIM

**in** CRP/131/2019

**Versus**

FANIDHAR PAO @ PHANIDHAR PAO

MR. S R GOGOI

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